

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 31 of 2013 &
IA No. 47 of 2013

Dated : 6th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. IL&FS Wind Farms Ltd. Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Sanjay Sen
Mr. Anurag Sharma
Ms. Sampada Narang
Ms. Shikha Ohri

Counsel for Respondent (s):

ORDER

Admit. Issue notice to the Respondents returnable on 28.02.2013.

Registry is also directed to serve notice. Dasti service is permitted.

Post the matter on **28.02.2013.**

I.A. No. 47 of 2013
(Appl. for stay)

During the pendency of the Appeal, the operation of the impugned Order is stayed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm